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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

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D.A. 1223/93.

Dt. of Decision : 20-10-94.

P. Gunna Raju

.. Applicant.

Vs

1. Union of India, rep. by  
General Manager, SE Rly,  
Guardian Reach, Calcutta.
2. Divisional Railway Manager,  
SE Rly, Visakhapatnam.
3. Sr. Divl. Engineer (Co-ord),  
SE Rly, Visakhapatnam.
4. Divisional Personnel Officer,  
SE Rly, Visakhapatnam.
5. Asst. Engineer,  
South Eastern Railway,  
Titligarh, Dist. Bolangir.

.. Respondents.

Counsel for the Applicant : Mr. A. Ravi Shankar (NOT PRESENT)

Counsel for the Respondents : Mr. N.R. Devaraj, Sr. CGSC.

CORAM:

THE HON'BLE SHRI A.V. HARIDASAN : MEMBER (JUDL.)

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.. 2 ..

O.A.No. 1223/93

Date of Order: 20.10.94

X As per Hon'ble Shri A.V.Haridasan, Member (Judl.) X

— — —

None for the applicant. It appears that the applicant is not interested in prosecuting the case. Heard Mr.N.R.Devraj, learned standing counsel for the respondents. The application is dismissed for default.

  
(A.V. HARIDASAN)  
Member (Judl.)

Dated: 20th October, 1994

( Dictated in Open Court )

  
DEPUTY REGISTRAR(J)

sd

Copy to:

1. The General Manager, Union of India, South Eastern Railway, Garden Reach, Calcutta.
2. Divisional Railway Manager, South Eastern Railway, Visakhapatnam.
3. Senior Divisional Engineer, (Co-ord), South Eastern Railway, Visakhapatnam.
4. Divisional Personnel Officer, South Eastern Railway, Visakhapatnam.
5. Asst.Engineer, South Eastern Railway, Titligarh District, Bolangir, Jharkhand, HNo 11-5-153, Red Hills.
6. One copy to Mr. A.Ravishankar, Advocate, CAT, Hyderabad - 4.
7. One copy to Mr. N.R.Devraj, Sr.CGSC, CAT, Hyderabad.
8. One copy to Library, CAT, Hyderabad.
9. One spare copy.

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AS/ML

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR.A.V.H.RIDASAN : MEMBER(J)

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A)

Dated: 20/10/94

~~ORDER/JUDGMENT~~

M.A./R.P/C.P/No.

int  
O.A.NO. 1223/93

T.A.NO.

(W.P.NO.)

Admitted and Interim Directions  
Issued.

Allowed.

Disposed of with Directions.

Dismissed.

Dismissed as withdrawn.

Dismissed for Default

Rejected/Ordered.

No order as to costs.

YLKR

